

ITEM NO.26 Court 5 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1002/2020

M. VISHNU VARDHAN RAO Petitioner(s)

VERSUS

LOK SABHA SECRETARIAT,  
(PRIVILEGES AND ETHICS BRANCH) & ORS. Respondent(s)

(With applns for exemption from filing O.T., ex-parte stay,  
exemption from filing affidavit)

Date : 07-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Fali S. Nariman, Sr. Adv  
Mr. Arunabh Chowdhury, Adv  
Mr. Krishnaraj Thaker Adv  
Mr. Subhash Sharma, Adv  
Mr. Abhishek Roy, Adv  
Ms. Pragya Baghel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice, returnable in four weeks.

There shall be stay of further proceedings  
pursuant to the notice dated 16.07.2020 and the  
office memorandum dated 28.08.2020.